

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

C.P. (IB)/231(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **A -TECH ENGINEERING &**
CONSTRUCTION PTE LIMITED V/s
KRIDHAN INFRA LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Nithish Bangera, PCS appeared for the Corporate Debtor.
2. Learned Counsel for the Corporate Debtor informs that settlement agreement was entered between the parties.
3. He is directed to place on record copy of the settlement agreement.
4. List this matter on **23.11.2023** for hearing/further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna